RAJAY SABHA

Friday, the 25th March, 1983!.' Chaitra, 1905 (Saka)

The House met at eleven of the dock. Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS Freight Charges fof import of cement

*381. SHRI R R. MORARKA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that ce ment import deal_s could not be finalised due to exorbitant fre'.' charges quoted by the Indian shipping companies;

(b) whether it i_s ateo a fact that foreign shipping companies have agreed to carry the cargo at \$24–27 a tonne as against \$32–50 quoted by the Indian Shipping companies; and

(c) if so, what steps Government propose to take to bring down the freight charges?

THE MINISTER OF STATE IN THE MTNTSTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) and (b). No, Sir.

(c) Does not arise.

SHRI R. R.MORARKA: May I know what is the total quantity of cement imported during the year 1982-83 and of that how much was imported in the Indian tonnage flild how much in foreign ships?

SHRI Z. R. ANSARI: The position is up to 17th March 1983—for the year 1982-83—Shipping arrangements were made for import of 17,94,700 MT cement out of which the Indian ships imported 5,72,750 MT. That is about 32 per cent. Thi_s is the position.

,. SHRI R. R. MORARKA: What were the freight charges charged by the Indian ships and what were the charges or the foreign ships for the import of cement—that is, for 5 lakh ton-. ne« on the Indian tonnage and more than 12 lakh tonnes on foreign; ships.

SHRI Z. R. ANSARI: It will not be in the interest of $busines_s$ to give out the exact freight rates.

SHRI R. R. MORARKA: Why?

SHRI SURESH KALMADI: Why ? What is the difficulty?

SHRI Z. R. ANSARI: There are certain; business secrets and if the exact freight rates ar_e known, surely it will adversely affect the shipping business.

SHRI SURESH KALMADI: How? Is it because most of these are hush-hu'sh deals?

SHRI R. R. MORARKA: The ho, nourable Minister may be trying to keep these things secret from this House and Parliament, but the freight rates are known throughout the world. One very important and very profitable cement deal could not be put through because of the high freight charges quoted by the Indian ships because the Govern-i ment had given a directive that as far as possible cement should be imported in Indian ships, with the result, because of that directive they could not import the ^c ment on foreign vessels nor could they import it on Indian ships because of the high freight rates quoted by them. Cement was offered to us at a much cheaper price from Po. land and other rupee payment countries. But because of the very high freight rates We could not take advantage of that. If the honourable Minister wants, I will give him the rates quoted by the Indian ships. The Indian ships quoted \$32,500 as against \$23—27 per tonne quoted by the Scandinavian and Greek ships.

SHRI Z R ANSARI? I have already said in my reply that this is not correct that Indian ships quoted \$32—50. It was in any cas₂ below \$32—\$30 to \$31. This was the quotation of the Indian ships. And it was in no case more than 31 dollars. Secondly, no proposal from arty foreign shipping company has come at lower rates or which could be a feasible proposition. Certainly some people wh₀ are middlemen, approached ue offering some foreign ships at lower Those offers were quite unworkable and they did not turn up with feasible propositions. Therefore, there is no question of offering lesser freight rates.

SHRI R. R. MORARKA: If that is so, why our deal for purchasing ce ment... f

SHRI Z. R. ANSARI; How many questions?

SHRI R. R. MORARKA; Why are you worried?

SHRI Z. R. ANSARI: I am not at all worried.

SHRI R R. MORARKA: The Hon'-ble Chairman is there to conduct the proceedings.

The question is, if there was no difference at $_{a}U$ and if the rates quo-te,j by the foreign ships were not workable, why our deal "with rupee-payment countries like Poland and East European countries for the purchase of cement which was cheaper could not be put through?

SHRI Z. R. ANSARI: I could not understand the question.

श्री सभापति : रेट में कोई फर्क नहीं था तो पोलैंड से, जहां से रुपी-डील होते हैं, वहां सस्ता सीमेंट मिलता था, वहां से क्यों नहीं मंगवाया ग्रापने ?

श्री जैड ग्रार जिसारी : सीमेंट का मंगवांना तो जनाबेग्राली हमारा काम नहीं है हम तो सिर्फ शिपमेंट को ग्ररेन्ज करते हैं ।

Our responsibility is only to arrangg shipment for the cement and not for the purchase of cement.

SHRI R- R. MORARKA: Mr. Chairman, my question wag originally addressed to the Ministry of Commerce because I knew this technical point would be raised by the Minister. I do not know why this question was transferred to the Ministry of Shipping and Transport. I had given notice to this question on the 8th February.

to Questions

MR. CHAIRMAN: You addressed to the Ministry of Commerce?

SHRI R. R. MORARKA: Yes, Even without consulting me, the question has been transferred to this Ministry.

MR. CHAIRMAN: I understand that the Commerce Ministry ha3 done it. Anyway, I am afraid he cannot answer your question. What I will do is to see that you get replies from the Commerce Ministry. That ^wiM be very easy. They can give the reply to him direct.

SHRI A. G- KULKARNI; The Minister gave some figureg of import of cement just now. Which are the countries from which he has imported and which were the ship_s and what are their flag names? About freight he said" that it cannot be disclosed. But actually all the middlemen who are unloading ships know it. When the Maharashtra State Industrial Develop, ment Corporation sell cement to the consumers, they gave the basic price, cost of loading, freight, transport cost, etc. Nothing ig go secret or sensitive about it. If it is a Buckingham Palace, I can understand that. So, this is my "third point.

My fourth point is that you may reply anyway you like and get away with it. The point is that in Maharashtra no cement is available because shipments are not available. Mr. Morarka rightly pointed out that Indian ships are charging more. The rates quoted and billed by the Maharashtra State Industrial Development Corporation are between \$25 and 30. So, do not be fussy about it. We know everything. Only you do not know it or you do not want t° disclose it. Without taking any technical plea, the Minister should answer these specific questions.

SHRI K. VIJAYA BHASKARA REDDY: There is no question of hiding anything. These are all 'facts.

MR. CHAIRMAN: He knows everything.

SHRI K. VIJAYA BHASKARA REDDY: The Chairman has given the answer.

SHRI A. G. KULKARNI: But it is the duty of the Government to inform the House.

SHRI K. VIJAYA BHASKARA REDDY: Most ₀f the cement i₃ imported from Taiwan*, South Korea, DPR Korea, Japan and Romania.

J3HRI A. G. KULKARNI: That is the point.

SHRI K. VIJAYA BHASKARA REDDY: The purchase is by the respective States or the Governments agencies or the STC. Only the transport arrangement is with the Shipping Ministry. Whenever they inform the Shipping Ministry, we arrange the shipments. We are one of the biggest charters in the world and we have brokers with contacts throughout the world and our rates are also very competitive and we give the best term; and conditions of the shipment. As far as Maharashtra is concerned, recently the concerned Minister also met me. Earlier, Sir, my friend has given all the figures. Arrangements for shipments of about 17 lakh tonnes have been* made and for about 15 lakh tonne₅ are yet to be made. But, for about H lakh tonne?, they have informed us to arrange the shipping by March 31st/ Sir, 31st March is the last date.

SHRI A. G. KULKARNI: But there i_s no cement in* Bombay.

SHRI K. VIJAYA BHASKARA REDDY: What to do? We are trying our best. But there are other factors also. If they had asked us earlier, it could have be_{en} done. Whatever it is, before 31st March, shipping is difficult and we are asking the Commerce Ministry also and they have

also asked the commerce Ministry to extend it. Perhaps if that is done, it can be moved. Suppose they had asked u_s to arrange the'ships within a week. Is it possible to do that i« a week? As has been informed earlier, whatever possible has been arranged and we are trying to do our best even in this case.

SHRI A. G. KULKARNI; Thank you very much.

SHRI U. R. KRISHNAN; Sir, the Minister was saying that the State Governments or the Government agents are importing. I would like to ask the honourable Minister what the State Governments are which have got the permission for the import of cement. I would also like to know how many State Governments ar_e importing cement and also the other details.

SHRI K. VIJAYA BHASKARA REDDY: Sir, it fe a long list. If the honourable Member wants, I can place it on the Table of the House.

MR. CHAIRMAN: Yes, that would be better. Now, we move on the Question No. 382

Talks with the Heads of foreign Countries

^s382. SHRI MANUBHAI PATEL: SHRI BISWA GOSWAMI: t

Will the Minister ^{of} EXTERNAL AFFAIRS be pleased to state:

(a) whether Government had taken any initiative to raise $s^{om}e$ bilateral issues with some of the Head₉ of the foreign countries who visited India at the time of Seventh Nonaligned Summit held in New Delhi;

(b) if so, what were the main issues that were discussed; an*d

(c) what Mas been tfle" outcome of these bilateral talks?

fThe question was actually asked on the floor of the House by Shri Biswa Goswami.